


DISTRICT: NORTH WEST					
SL.NO	COURT	CASE NO.	CAUSE TITLE	DISPOSED ON	JUDGEMENT
1	Chief Metropolitan Magistrate, North-West, RHC	DLNW020000011990	S.D. VIJAY RAGHAVAN D.I. Vs. OSLAR PHARMA LTD.	27.07.2019	

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